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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/179/IB/2018
NAME OF THE PETITIONER : SSA & COMPANY
NAME OF THE RESPONDENT : FLORIND SHOES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	S. PARTHASARATHY	operational manager, counsel for	S. Praveen
2.	Abhijeet Mukherjee	Respondent	Abhijeet

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the talks for settlement has not been concluded and prayed for time to make submissions in this regard. Counsel for petitioner had no objections in granting time to the respondent. Time is enlarged finally at request. Put up on 13.06.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)